

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : K S Raju

MAIN PETITION NUMBER : CP(IB)/91(CHE)/2023

(IA/MA) APPLICATION NUMBERS

IA(IBC)/286(CHE)2024

ORDER

Ms. Rajashree, IRP in person.

Ld. Counsel Shri. M. L. Ganesh for the Petitioner.

IRP has filed a report recommending for initiating IRP against
the Personal Guarantor.

IRP is directed to serve copy on the Respondent.

Main matter is stated to be listed on 09.02.2024.

List the application on **09.02.2024** with the main CP.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)